GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO.1197 TO BE ANSWERED ON 09.02,2021

PMS FOR SC STUDENTS

†1197. SHRIMATI SHARDABEN ANILBHAI PATEL:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the annual target fixed to provide scholarships to the students belonging to Scheduled Castes (SCs) under the Post Matric Scholarship Scheme in the country;
- (b) the basic criteria to provide Post Matric Scholarship to the students belonging to Scheduled Castes;
- (c) whether Post Matric Scholarship Scheme for the Scheduled Castes students in the country is being adversely affected due to non-availability of funds;
- (d) if so, the details thereof; and
- (e) the reaction of the Government thereto?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI RATTAN LAL KATARIA)

- (a): The scheme is demand driven/open ended as regards to eligible beneficiaries, institutions, courses and reimbursement of fees. Hence, the nature of the scheme is such that physical targets cannot be fixed.
- (b): The basic criteria for the students to avail the Post Matric Scholarship to the students belonging to Scheduled Castes are:-
- (i) The scholarship holder should be an Indian National;
- (ii) The income from all sources of the parents/guardians of the applicant should not exceed Rs. 2.5 lakh; and
- (iii) The scholarships will be given for the study of all recognized post-matriculation or post secondary courses pursued in recognized Institutions/Universities and Colleges as per the scheme guidelines.
- (c): No sir.
- (d) & (e): Does not arise in view of (c) above.
